

Annexure-2															
Name of the corporate debtor: Takshashila Heights India Private Limited; Date of commencement of CIRP: 21st January 2026; List of creditors as on 9th June, 2026															
List of Unsecured financial creditors belonging to any class of creditors (Homebuyers)															
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	AR	possession with rp
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC							
		(Amount in ₹)													
1	Mr. Virendra Shah & Mrs. Monaben Shah	01.02.2026	6,999,999.00	0.00	unsecured	-	no	-	-	6,999,999.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
2	Ms. Susan Simon Macwan	01.02.2027	11,658,140.00	0.00	unsecured	-	no	-	-	11,658,140.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
3	Falguni Jignesh Gandhi, Mr. Jignesh Ajitbhai Gandhi	01.02.2028	5,463,725.00	0.00	unsecured	-	no	-	-	5,463,725.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
4	Mrs. Kusum Vinod Jain Mr. Vinod Babulal Jain	01.02.2026	7,582,227.95	0.00	unsecured	-	no	-	-	7,582,227.95	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
5	Mrs. Priyanka Shaileshkumar Dharu	02.02.2026	3,075,520.00	0.00	unsecured	-	no	-	-	3,075,520.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
6	Mr. Marmik Desai Mrs. Manali Desai	02.02.2026	10,757,573.00	0.00	unsecured	-	no	-	-	10,757,573.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
7	Mr. Divesh Shaileshbhai Mehta & Rajan Shaileshkumar Mehta	02.02.2026	2,219,750.00	0.00	unsecured	-	no	-	-	2,219,750.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
8	Roshan Lal Khandelwal	02.02.2026	2,888,500.00	0.00	unsecured	-	no	-	-	2,888,500.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
9	Manoj Indrajitbhai Thakur	02.02.2026	7,061,000.00	0.00	unsecured	-	no	-	-	7,061,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
10	Dharmeshbhai Adhiya Jalpa Adhiya	02.02.2026	4,858,211.00	0.00	unsecured	-	no	-	-	4,858,211.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
11	Virendra D. Jain	02.02.2026	7,742,000.00	0.00	unsecured	-	no	-	-	7,742,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
12	Harsh Chandrakant Vora Pulkit Chandrakant Vora	03.03.2026	1,749,680.00	0.00	unsecured	-	no	-	-	1,749,680.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
13	Samson Emmanuel Kotwal Charulata Samson Kotwal	03.03.2026	5,764,500.00	0.00	unsecured	-	no	-	-	5,764,500.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
14	Mr. PINALKUMAR ASHOK KUMAR SHAH Mrs. VAISHALIBEN PINALBHAI SHAH	03.03.2026	9,558,160.00	2,501,000.00	unsecured	-	no	0.07%	-	7,057,160.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	mb	yes	
15	Rameshchandra Trilokchandra Nagar Jayeshkumar Rameshchandra Nagar	03.02.2026	4,999,200.00	2,572,500.00	unsecured	-	no	0.07%	-	2,426,700.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	Keys requested from CD. HB not in possession	
16	Charmi Shikhar Shah Shikhar Tushar Shah	03.02.2026	4,221,000.00	0.00	unsecured	-	no	-	-	4,221,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	
17	Vishal Thakor	03.02.2026	3,363,500.00	0.00	unsecured	-	no	-	-	3,363,500.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No. RP changed lock & sealed. He changed it again	
18	Bharat Shah	04.02.2026	6,398,432.00	0.00	unsecured	-	no	-	-	6,398,432.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No	

19	Ketankumar Shah Nimisha Shah	03.03.2026	5,772,772.00	0.00	unsecured	-	no	-	-	5,772,772.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
20	Arpita Priteshkumar Khristi	04.03.2026	3,600,000.00	0.00	unsecured	-	no	-	-	3,600,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
21	JAYDIP DINESHBHAI PARMAR	02.02.2026	2,500,000.00	0.00	unsecured	-	no	-	-	2,500,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
22	Alphiyas Daudbhai Suvera	04.02.2026	4,422,985.00	0.00	unsecured	-	no	-	-	4,422,985.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
23	Chirag Doshi	04.02.2026	6,189,757.00	3,621,000.00	unsecured	-	no	0.11%	-	2,568,757.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	mb	Yes
24	1) Kushal Hitenkumar Vyas. 2) Shama Kushal Vyas	04.02.2026	2,990,300.00	0.00	unsecured	-	no	-	-	2,990,300.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
25	Raval Ilaben Jagdishkumar and Dhara Darshit Trivedi,	03.02.2026	8,000,000.00	0.00	unsecured	-	no	-	-	8,000,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
26	Elvis Christian	04.02.2026	3,717,900.00	2,362,500.00	unsecured	-	no	0.07%	-	1,355,400.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	yes
27	Sardarmal Rajendra Kumar	04.02.2026	6,607,840.00	3,843,315.00	unsecured	-	no	0.11%	-	2,764,525.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	yes
28	Chintan Subhashbhai Jain and Asha Subhashbhai Ranpariya	04.02.2026	5,030,580.00	0.00	unsecured	-	no	-	-	5,030,580.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
29	Sanjay Nathmalji Jain	04.02.2026	4,067,000.00	4,067,000.00	unsecured	-	no	0.12%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in	iv	yes
30	Kamini Jigar Gajjar	04.02.2026	5,507,840.00	0.00	unsecured	-	no	-	-	5,507,840.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
31	Mr. Jinal Madhusudan Oza and Mrs Naynben Madhusudan Oza,	04.02.2026	5,635,000.00	3,875,100.00	unsecured	-	no	0.11%	-	1,759,900.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	mb	Keys requested from CD. HB not inpossession
32	Mrs. Lata Prajapati	04.02.2026	5,310,667.00	0.00	unsecured	-	no	-	-	5,310,667.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
33	Mr. Ashish Prajapati	04.02.2026	5,310,667.00	0.00	unsecured	-	no	-	-	5,310,667.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
34	Mr. Hemesh Upadhyay and Mrs.Parul Upadhyay (C-1301)	10.02.2026	2,935,778.00	2,935,778.00	unsecured	-	no	0.09%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.		Yes
35	Mrs. Vasuben Suresh Vedaliya	09.02.2026	4,000,000.00	3,000,000.00	unsecured	-	no	0.09%	-	1,000,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	Yes
36	Mrs.SUCHARITA BENIWAL	06.02.2026	7,000,000.00	4,969,291.00	unsecured	-	no	0.14%	-	2,030,709.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	Keys requested from CD. HB not inpossession
37	Mrs. Manisha Vaibha Modi and Mr.Vaibhav Modi	06.02.2026	5,000,000.00	0.00	unsecured	-	no	-	-	5,000,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No

38	Mrs. Ujwalaben Prabhakar Nimbale and Pratima Kartik Koshti	06.02.2026	6,075,000.00	6,075,000.00	unsecured	-	no	0.18%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	Yes
39	Kiran V Bhavsar and Mrs. Kinjal Bhavsar	06.02.2026	2,741,000.00	2,741,000.00	unsecured	-	no	0.08%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor	iv	yes
40	Mrs. Jayshreeben R Vara and Mr. Rajeshkumar D Vara	06.02.2026	3,670,000.00	0.00	unsecured	-	no	-	-	3,670,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
41	Santosh kumar purohit	31.3.2026	5,750,056.00	5,750,056.00	unsecured	-	No	0.17%	-	0.00	0.00	Claim admitted as per bank statements and tally data		Keys requested from CD. HB not inpossession
42	Mrs. Mamta Vishal Langalia & Mr. Vishal Dineshchandra Langalia	02.02.2026	8,922,661.00	1,429,064.00	unsecured	-	no	0.04%	-	0.00	7,493,597.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	mb	yes
43	Mrs. Mamta Vishal Langalia & Mr. Vishal Dineshchandra Langalia	02.02.2026	8,922,661.00	2,087,454.00	unsecured	-	no	0.06%	-	0.00	6,835,207.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	mb	yes
44	Ms. Avani Pranav Shah	06.02.2026	7,060,068.49	0.00	unsecured	-	no	-	-	7,060,068.49	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
45	Hetvi Hardik Shah	06.02.2026	7,060,068.49	0.00	unsecured	-	no	-	-	7,060,068.49	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
46	Pratichi Hetal Shah	06.02.2026	5,581,712.33	0.00	unsecured	-	no	-	-	5,581,712.33	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
47	Hetal Dilipbhai Shah	06.02.2026	8,966,780.82	0.00	unsecured	-	no	-	-	8,966,780.82	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
48	Dilipbhai Bhiralal Shah	06.02.2026	8,110,068.49	0.00	unsecured	-	no	-	-	8,110,068.49	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
49	Pratimaben Dilipbhai Shah	06.02.2026	7,156,712.33	0.00	unsecured	-	no	-	-	7,156,712.33	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
50	Pranav Dilipbhai Shah	06.02.2026	7,895,890.41	0.00	unsecured	-	no	-	-	7,895,890.41	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
51	Harendra Sheth	06.02.2026	6,942,534.25	0.00	unsecured	-	no	-	-	6,942,534.25	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
52	Hardik Dilipbhai Shah	06.02.2026	8,110,068.49	0.00	unsecured	-	no	-	-	8,110,068.49	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
53	Anandkumar Thakkar	16.02.2026	7,350,000.00	0.00	unsecured	-	no	-	-	7,350,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
54	Hetal Dilipbhai Shah	06.02.2026	8,966,780.82	0.00	unsecured	-	no	-	-	8,966,780.82	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
55	Ketan Sheth	17.02.2026	4,582,500.00	932,500.00	unsecured	-	no	0.03%	-	3,650,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	yes
56	Hardik Upadhyay	04.03.2026	3,618,582.00	3,618,582.00	unsecured	-	no	0.11%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.		yes
57	Hanuman Chand	04.03.2026	6,095,000.00	5,374,000.00	unsecured	-	no	0.16%	-	721,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	Yes

58	Nukala Bhagyalakshmi	16.03.2026	6,613,785.00	6,613,785.00	unsecured	-	no	0.19%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.		yes
59	Om Kamesh Gajjar	07.03.2026	4,321,800.00	4,221,800.00	unsecured	-	no	0.12%	-	100,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	yes
60	Dhaivat Mehta	09.03.2026	6,440,000.00	5,834,200.00	unsecured	-	no	0.17%	-	605,800.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	Yes
61	Rashi Jain	19.02.2026	4,000,000.00	0.00	unsecured	-	no	-	-	0.00	4,000,000.00	Further info asked. Possession with buyer & no NOC		Yes. Possession letter submitted. One key with RP on 17th april
62	Birendra Kumar Brahma	13.03.2026	6,427,600.00	4,512,365.00	unsecured	-	no	0.13%	-	1,915,235.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.		No
63	Himrekha Manoj Jain	04.03.2026	3,724,000.00	0.00	unsecured	-	no	-	-	3,724,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
64	Trupt Shah	03.03.2026	9,000,000.00	9,000,000.00	unsecured	-	no	0.26%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.		Yes
65	Veenaben Hariyani	08.03.2026	6,100,000.00	0.00	unsecured	-	no	-	-	6,100,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		No
66	Naresh Shah and Smita Shah	06.04.2026	5,800,000.00	5,800,000.00	unsecured	-	no	0.17%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.	iv	yes
67	Harshvardhan Maurya	21.03.2026	1,350,000.00	1,050,000.00	unsecured	-	no	0.03%	-	300,000.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.		Keys requested from CD. HB not inpossession
68	Jay Patel	03.03.2026	8,499,500.00	7,394,565.00	unsecured	-	no	0.22%	-	1,104,935.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	Yes
69	Sonal Thakkar	04.02.2026	6,090,987.00	2,900,000.00	unsecured	-	no	0.08%	-	0.00	3,190,987.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	iv	yes
70	Rank Finworld LLP		500,000.00	500,000.00	unsecured	-	no	0.01%	-	0.00	0.00	The Claim has been admitted provisionally as per information received from the Financial creditors and promoters. Claim Form pending		yes
71	Kajal Joshi and Viral Joshi	04.02.2026	15,195,775.00	11,724,123.00	unsecured	-	no	0.34%	-	0.00	3,471,652.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	mb	yes 1306 only
72	Mitesh Shah		932,500.00	932,500.00	unsecured	-	no	0.03%	-	0.00	0.00	The Claim has been admitted provisionally as per information received from the Financial creditors and promoters. Claim Form pending		yes

73	1. DARSHINI PRAGNESHKUMAR CHAMPANERI 2. PRAGNESH NARENDRABHAI CHAMPANERI 3. NARENDRABHAI SARABHAI CHAMPANERI	29.04.2026	9,049,804.00	4,500,000.00	unsecured	-	No	0.13%	-	-	4,549,804.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	yes
74	Mr. Shehzad M Patrawala	05.02.2026	10,000,000.00	0.00	unsecured	-	no	-	-	-	10,000,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.	
75	Ramesh Parikh	04.02.2026	5,235,240.00	4,614,780.00	unsecured	-	no	0.13%	-	-	620,460.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor. The balance claim is not admitted.	Yes
76	Ishwarcharan Builders Pvt Ltd.	21.02.2026	7,698,000.00	7,698,000.00	unsecured	-	no	0.22%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.	
77	Ishwarcharan Builders Pvt Ltd.	21.02.2027	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.	
78	Ishwarcharan Builders Pvt Ltd.	21.02.2028	3,266,000.00	3,266,000.00	unsecured	-	no	0.10%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.	
79	Ishwarcharan Builders Pvt Ltd.	21.02.2029	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.	
80	Ishwarcharan Builders Pvt Ltd.	21.02.2030	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.	

81	Ishwarcharan Builders Pvt Ltd.	21.02.2031	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.		
82	Ishwarcharan Builders Pvt Ltd.	21.02.2031	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.		
83	Ishwarcharan Builders Pvt Ltd.	21.02.2031	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.		
84	Ishwarcharan Builders Pvt Ltd.	21.02.2031	5,000,000.00	5,000,000.00	unsecured	-	no	0.15%	-	0.00	0.00	The claim is admitted to the extent substantiated by the amount reflected in the records of the Corporate Debtor.		
85	Mr. Hiteshkumar Ratanlal Jain	11.02.2026	6,650,000.00	0.00	unsecured	-	no	-	-	6,650,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		
86	Mr. Hiteshkumar Ratanlal Jain	11.02.2026	6,650,000.00	0.00	unsecured	-	no	-	-	6,650,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		
87	HITESHKUMAR RATANLAL JAIN	11.02.2026	6,650,000.00	0.00	unsecured	-	no	-	-	6,650,000.00	0.00	The claimant has already received possession of the allotted unit and, therefore, the claim is not admitted.		
98	Geeta Thakore		4,357,500.00	4,357,500.00	unsecured	-	no	0.13%				Sale deed registered, however homebuyer not in possession of the unit.Claim form not submitted by the homebuyer.Sale deed not released by the Sub registrar.		no

